

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4002
ANSWERED ON:20.04.2010
HUMAN RIGHTS VIOLATION AT COMMONWEALTH GAMES SITES
Vijayan Shri A.K.S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken note of alleged violation of human rights of the workers at different Commonwealth Games sites;
- (b) if so, the details thereof;
- (c) whether similar violations were also reported by the people's Union for Democratic Rights in the year 2009; and
- (d) if so, the details thereof alongwith the action taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) to (d): Information is being collected and shall be laid on the Table of the House.